

PMFBY to 60:40 between the Centre and the State of Odisha like other Centrally sponsored Schemes; and

(d) whether Government has taken necessary steps for provision of contingent funds under PMFBY for smooth implementation of the programme?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) and (b) To protect farmers against any farm distress, the Pradhan Mantri Fasal Bima Yojana (PMFBY) was launched in April, 2016. Since the States have a huge stake in protecting their farmers, the onus for successful scheme implementation is on them. The scheme is therefore, optional for the States who also decide on the areas and crops to be notified. It is further optional for the non-loanee farmers as well. With the launch of the scheme, the coverage of farmer applications increased substantially from 485 lakh in 2015-16 under erstwhile schemes to 574 lakh in 2016-17. Further, in terms of Gross Cropped Area the target is to increase the coverage to 50% by 2018-19 alongwith focus on increased coverage of non-loanee farmers through banks, Common Service Centers (CSCs), insurance intermediaries and directly online on crop insurance portal and to encourage States to notify more crops and areas. Moreover, as on date, claims of ₹ 14433 crores have been approved and about ₹ 12949 crores have been paid to about 112 lakhs farmers insured during 2016-17.

(c) No, Sir. Though the scheme is a Central Sector Scheme, however, keeping in view the stake of the States in securing the interest of their farmers they are required to share the premium subsidy equally with the Central Government. As such, there is no such proposal under consideration for revising the funding pattern of PMFBY to 60: 40 between Centre and States.

(d) There is no provision in PMFBY for contingent funds from Centre to the States. However, to encourage the States in conduct of Crop Cutting Experiments (CCEs) Central Government reimburses 50% expenditure by States on CCE related items.

#### **Women farmers in the country**

2433. SHRI TIRUCHI SIVA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether women farmers in the country are increasing due to feminisation trends in agriculture;

(b) the number of women farmers that exist in the country as of today; and

(c) whether there is gender disaggregated data for various services pertaining to agriculture?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) and (b) Yes, Sir. As per Agriculture Census conducted at an interval of every five years by Department of Agriculture, Cooperation and Farmers Welfare, the percentage of female operated Operational Holdings in the country have increased from 11.70 per cent during 2005-06 to 12.78 per cent during 2010-11. As per Census 2011, there are 3.60 crore female cultivators 6.16 crore females' agricultural labourers.

(c) Gender disaggregated data to various agricultural services *viz* trainings, demonstrations, exposure visits, mobilization of farmers groups, setting up of farm schools, establishment of agri-clinics & agri-business centres, cooperative education programmes etc are available under ATMA, ACABC, Cooperative Education Programmes of Department of Agriculture, Cooperation and Farmers Welfare. Besides, the Indian Council of Agriculture Research maintains data on gender disaggregated data basis under demonstrations, training programmes and skill development interventions supported through 681 Krishi Vigayan Kendras (KVKs) of the country.

#### **Suggestions given in "Krishi 2022" Conference**

†2434. SHRI P. L. PUNIA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the details of the main problems towards which attention has been drawn by the farmers and agricultural experts in "Krishi 2022" Conference organised in February, 2018;

(b) the details of the suggestions given in the conference about improvement in agricultural policy and simplification of rules; and

(c) the suggestions received for doubling the income of farmers, the manner in which they will be implemented, along with the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) to (c) A National Conference on "Agriculture-2022 - Doubling Farmers' Income" was organized on 19<sup>th</sup>-20<sup>th</sup> February, 2018 at National Agricultural Science Complex, New Delhi in which participants comprising farmers, farmers' associations, scientists, economists, academics, trade and

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†Original notice of the question was received in Hindi.